

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.12.2023

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5784 of 2023 in Comp. App. (AT) (Ins.) No. ___ of 2023	Union Bank of India Vs. Saraswat Co-Operative Bank & Anr.	Arun Kr. Shukla
2.	I.A. No. 5785 of 2023 in Comp. App. (AT) (Ins.) No. ___ of 2023	Narender Steel & Alloys Vs. Jai Mata Engineering Ltd.	Piyush Kaushik
3.	I.A. No. 5791 of 2023 in Comp. App. (AT) (Ins.) No. ___ of 2023	Global Indian School Education Services Pvt. Ltd. Vs. Abhay Narayan Manudhane Resolution Professional Housing Development and Infrastructure Ltd.	Prag Kabadi
4.	I.A. No. 5790 of 2023 in Comp. App. (AT) No. ___ of 2023	Krishna Bans Bahadur & Ors. Vs. The Instalment Supply Ltd. & Ors.	Shubham Bharara
5.	I.A. No. 5796 of 2023 in Comp. App. (AT) (Ins.) No. ___ of 2023	Vikash Jeph Vs. Annop Bhatia Resolution Professional for Jeph Bev. Pvt. Ltd.	Vasn Goyal
6.	I.A. No. 5809 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins.) No. 433 of 2021	Jaypee Infratech Ltd. Through Its IRP Mr. Anuj Jain Vs. JC World Hospitality Pvt. Ltd. Through its RP Mr. Manish Gupta	Sanjay Bhatt

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Assistant Registrar